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16.47 hrs.

(xxxiii) **CONSTITUTION (AMENDMENT) BILL,* 2004**

(Amendment of article 164)

Title: Introduction of the Constitution (Amendment) Bill, 2004. (Amendment of article 164)

SHRI W. WANGYUH KONYAK (NAGALAND): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI W. WANGYUH KONYAK : I introduce the Bill.
